Government of India/State
Department of ---------

Form GSTR-10

[See Rule ----]

Final Return under ___ of Goods and Services Act, 2016
(For taxable person whose registration has been surrendered or cancelled)

1.	GSTIN	To be auto populated.				
2.	Legal Name					
3.	Business Name					
4.	Address (Principal place of business)					
5.	Application Reference Number (ARN) of surrender application, if any					
6.	Effective Date of Surrender/Cancellation	(DD/MM/YYYY)				
7.	Whether cancellation order has been passed:	Yes / No				
8.	If Yes, Unique ID of Cancellation order					
9.	Date of Cancellation Order	(DD/MM/YYYY)				
10.	Particulars of closing Stock held on date of surrender / cancellation					

Sr No.	HSN Code	Description of goods	Type of Goods (Cap / Other)	Unit of measurement	Quantity	Price per unit	Value (fair mkt) (Rs.)	In case of CG, % points considered for reduction	ITC already availed (Rs.)			Rate of Tax		Output tax (Rs.)	
									CGST	IGST	SGST	CGST	SGST	CGST	SGST
1	2	3	4	5	6	7	8	8A	9	9A	10	11	11A	12	13
10.1 INPUTS AS SUCH															
10.2 INPUTS IN SEMI-FINISHED GOODS															

Sr.	Details of payment	Sr. no.	Particulars	Debit Entry No.	CGST	SGST		
		1	Amount of Tax payable		XXX	XXX		
		2	Amount of Tax paid					
10.3 INPUTS IN FINISHED GOODS		2A	ITC Ledger	XXXXX	XXX	XXX		
10.4 INPUT SERVICES				XXXXX	XXX	XXX		
		2B	Cash Ledger					
10.5 CAPITAL GOODS								
Total								

10A. Amount of tax payable on closing stock:-

Nature of Tax	Amount
CGST	Higher of col. 9 & 12
SGST	Higher of col.10 & 13

12.	Verification	I/We_____ hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my/our knowledge and belief and nothing has been concealed therefrom.
		Signature of Authorized Signatory _____ Full Name (first name, middle, surname) _____ Designation/Status _____ Place - ---------------- Date --- DD/MM/YYYY